

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1169
ANSWERED ON:16.11.2010
ISSUE OF ARMS LICENCES
Argal Shri Ashok

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of arms licences issued in the NCT of Delhi during the year 2009-10;
- (b) the number of Scheduled Castes/Scheduled Tribes among those who have been sanctioned arms licences;and
- (c) the number of arms licences issued in the country during the year 2009-10 for revolvers/pistols and rifles respectively?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): As per the information received from Delhi Police, the number of arms licences issued in the NCT of Delhi, for Non Prohibited Bore weapons during the year 2009 and 2010 is as under:-

Year Number of Arms Licences.

2009 798

2010 734
(upto 10.11.2010)

(b): Caste-wise details of licences issued is not maintained.

(c): Non-Prohibited bore weapons including revolvers/pistols and rifles are issued by the State Government /District Magistrate Concerned, details of which are not maintained at Central level. However, the number of arms licences issued for Revolvers/pistols/rifles in the NCT of Delhi is as under:-

Year Revolver/Pistol Rifle/Gun Other (Sword, Knife etc.

2009 638 159 1

2010 587 147 -
till 10.11.2010